

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing



**T.A. No. 62/2504/2020**

This the 25th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Tahir Hussain Bhat, Age: 26 years, S/o Bashir Ahmad Bhat, R/o Ganapora, Tehsil Handwara District Kupwara, Kashmir

.....Applicant

(Advocate:- Mr. M.S. Reshi-**Not Present**)

**Versus**

1. State of J&K through Commissioner/Secretary to Government, Education Department, Civil Secretariat, Srinagar and 3 ors. ....Respondents

(Advocate: Mr. Sudesh Magotra, learned D.A.G.)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, he has not joined the conference today.

2. On the last date also i.e., 04.03.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e., 25.03.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**